

THE MINISTER OF URBAN DEVELOPMENT (SHRI DAULAT RAM SARAN):

(a) Yes Sir.

(b) Pending finalisation of the outlay for housing during the 8th Five Year Plan, the following steps have been taken to increase the flow of funds for housing:-

- i) At the national level, the National Housing Bank, set up in 1988, has taken various initiatives to mobilise savings from household sector through Home Loan Account Scheme. It is extending financial support to land development and shelter schemes of public, private and cooperative agencies and rural institutions for housing.
- ii) The Banking Sector has been asked to devote 1.5% of the annual incremental deposits for housing activities covering both new construction and repairs.
- iii) Allocations of LIC and GIC have also been increased for housing.
- iv) The operations of HUDCO have been expanded with 55% of the resources being devoted to economically weaker sections and low income groups in rural and urban areas.
- v) Some new housing finance institutions have been promoted by nationalised banks, LIC and GIC, for improving access to housing finance and to mobilise additional resources through innovative methods. The operations of HDFC have grown from Rs. 198.42 crores in 1985-86 to Rs. 603.03 crores in 1989-90.
- vi) Budget provisions for the landless

labour and vulnerable sections like Scheduled Castes/ Scheduled Tribes and freed bonded labour in rural areas are provided under the Minimum Needs Programme and Indira Awas Yojana.

Non availability of Palmollen

*150. SHRI S. KRISHNA KUMAR:
SHRI AMRATLAL VAL-
LABHDAS TARWALA:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the edible oil, Palmollen is not available in the fair price shops and other public distribution outlets;

(b) if so, the reasons thereof; and

(c) the steps being taken to ensure the supply of Palmolein to the public?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDER SINGH): (a) to (b): On account of non-availability of adequate stock of imported edible oil, no allocation of oils for supply through the Public Distribution System was made to States/ U.Ts. during the month of December, 1990 and January, 1991. This had resulted in non-availability of Palmolein in Fair Price Shops and other public distribution outlets for a short while. However, the allocation of Palmolein has been resumed since February, 1991. Internal distribution of Palmolein allocated by the Central Government through Fair Price Shops and public distribution outlets is the responsibility of the State Government/U.T. Administration concerned. States/U.Ts. have been requested from time to time to ensure supply of Palmolein allotted through Fair Price Shops and other public distribution outlets.